F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 172/N)

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.11.2026

ORDER NO. 155 of 2026

Hon'ble Officiating President, CESTAT is pleased to partially modify the roster order no. 144 of 2026 for **CESTAT, New Delhi** from **11.11.2026 to 13.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.11.2026 to 13.11.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial), and Mrs. Hemambika R. Priya, Hon'ble Member (Technical)	All Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar